

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Lok Sabha**  
**UNSTARRED QUESTION NO. : 2907**  
**( TO BE ANSWERED ON THE 8th August 2024 )**  
**GREENFIELD AIRPORT IN BIHAR**

**2907. SHRI SUDHAKAR SINGH**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

- (a) whether the Government has received any proposals regarding construction of a greenfield airport in Bihar to promote air travel, safety in air travel, goods transportation and transport industry;**
- (b) if so, the details thereof;**
- (c) whether the Government proposes to construct a greenfield airport in Bihar; and**
- (d) if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(Shri Murlidhar Mohol)**

**(a) to (d): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted for construction of airport and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.**

**GoI has not received any proposal for 'Site Clearance' under Greenfield Airports Policy from Government of Bihar or any Airport Developer for construction of a Greenfield Airport in Bihar.**

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